

2017
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 2012-RG

The 11th May, 2017

In continuation of the Hon'ble Court's earlier Notification bearing no. 1372-R (JS), dated 31.03.2017, it is further notified for general information of all concerned that the following 84 (eighty-four) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2017.

The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2016-2017, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the undersigned on or before 30.05.2017 (4.45 p.m.), positively.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Bhaskar Majumder	Judicial Magistrate, 3 rd Court, Contai, Purba Medinipur
2.	Shri Rajkumar Naiya (S.C.)	Judicial Magistrate, 2 nd Addl. Court, Basirhat, North 24-Parganas
3.	Shri Ramaprasad Ghosh	Judicial Magistrate, 4 th Court, Sadar, Purulia U.O.T. as Judicial Magistrate, Kalyani, Nadia
4.	Syed Dilwar Hossain	Civil Judge (Junior Division), Addl. Court, Sadar, Coochbehar U.O.T. as Judicial Magistrate, 2 nd Court, Kalna, Burdwan
5.	Sri Abhranil Neogi	Civil Judge (Junior Division), 1 st Court, Sealdah, South 24-Parganas
6.	Sri Indrajit Deb	Judicial Magistrate, 3 rd Court, Berhampore, Murshidabad
7.	Sri Barun Roy (S.C.)	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mayabunder, Andaman & Nicobar Islands
8.	Smt. Alakananda Sarkar	Judicial Magistrate, 5 th Court, Sealdah, South 24-Parganas U.O.T. as Judicial Magistrate, 7 th Court, Sadar, Bankura
9.	Sri Indranil Ray	Civil Judge (Junior Division)-cum-JM, Mirik, Darjeeling U.O.T. as Judicial Magistrate, 3 rd Court, Serampore, Hooghly
10.	Smt. Purba Kundu	Metropolitan Magistrate, 12 th Court, Calcutta
11.	Sri Ranabir Mohan Chatterjee	Metropolitan Magistrate, 13 th Court, Calcutta
12.	Sri Prosenjit Bose	Municipal Magistrate, 2 nd Court, Calcutta
13.	Smt. Uma Banerjee Singha Roy	Municipal Magistrate, 4 th Court, Calcutta
14.	Smt. Kalyani Jogasarma	Municipal Magistrate, 3 rd Court, Calcutta U.O.T. as Civil Judge (Junior Division), 2 nd Court, Rampurhat, Birbhum
15.	Smt. Eden Lamasaa (S.T.)	Metropolitan Magistrate, 18 th Court, Calcutta
16.	Sri Madhusudan Pal (S.C.)	Metropolitan Magistrate, 4 th Court, Calcutta

17.	Sri Goutam Naskar (S.C.)	Metropolitan Magistrate, 17 th Court, Calcutta U.O.T. as Municipal Magistrate, 3 rd Court, Calcutta
18.	Smt. Jyotsna Roy (S.C.)	Metropolitan Magistrate, 3 rd Court, Calcutta
19.	Sri Ajay Raj Syangden (S.T.)	Metropolitan Magistrate, 6 th Court, Calcutta
20.	Smt. Euepundee Lepcha (S.T.)	Metropolitan Magistrate, 8 th Court, Calcutta
21.	Sri Somak Das	Judicial Magistrate, 4 th Court, Sadar, Burdwan
22.	Smt. Nita Sarkar	Metropolitan Magistrate, 5 th Court, Calcutta
23.	Smt. Debasree Lahiri	Judicial Magistrate, 2 nd Court, Katwa, Burdwan
24.	Sri Jyotirmoy Bhattachrjee	Metropolitan Magistrate, 22 nd Court, Calcutta
25.	Smt. Madhumita Chowdhury	Judicial Magistrate, 6 th Court, Sealdah, South 24-Parganas
26.	Sri Debasish Santra	Judicial Magistrate, 3 rd Court, Krishnagar, Nadia
27.	Sri Ayan Majumdar	Registrar & Metropolitan Magistrate, 7 th Court, Calcutta
28.	Sri Animesh Ghosh	Judicial Magistrate, 3 rd Court, Tamluk, Purba Medinipur U.O.T. as Civil Judge (Junior Division), Sadar, Coochber
29.	Sri Binod Mahato (S.C.)	Judicial Magistrate, 5 th Court, Sadar, Burdwan
30.	Smt. Jhilom Gupta	Judicial Magistrate, 2 nd Court, Uluberia, Howrah
31.	Smt. Urmi Sinha	Civil Judge (Junior Division), 2 nd Court, Sadar, Purulia
32.	Sri Kuntal Bhattacharyya	Metropolitan Magistrate, 9 th Court, Calcutta
33.	Md. Rafique Alam	Metropolitan Magistrate, 11 th Court, Calcutta
34.	Sri Subhra Kanti Dhar	Judicial Magistrate, 8 th Court, Alipore, South 24-Parganas
35.	Smt. Srinita Das	Civil Judge (Junior Division), Khatra, Bankura
36.	Sri Debasish Panja	Metropolitan Magistrate, 15 th Court, Calcutta
37.	Smt. Sathi Mukherjee	Metropolitan Magistrate, 14 th Court, Calcutta
38.	Md. Ruknuddin	Civil Judge (Junior Division), 2 nd Court, Basirhat, North 24-Parganas
39.	Sri Kuntal Chatterjee	Civil Judge (Junior Division), 1 st Court, Barasat, North 24-Parganas U.O.T. as Metropolitan Magistrate, 17 th Court, Calcutta
40.	Sri Satyajit Maiti	Judicial Magistrate, 2 nd Court, Chandernagore, Hooghly U.O.T. as Judicial Magistrate-cum-Civil Judge (Junior Division), Campbell Bay, Andaman & Nicobar Islands
41.	Smt. Moumita Roy	Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad
42.	Sri Pradip Bandyopadhyay	CJ(JD), 1 st Ct., Rampurhat, Birbhum U.O.T. as Civil Judge (Junior Division), Tehatta, Nadia
43.	Smt. Arkabrati Neogi	Civil Judge (Junior Division), 1 st Court, Berhampore, Murshidabad U.O.T. as Metropolitan Magistrate, 19 th Court, Calcutta
44.	Smt. Mala Chakraborty	Metropolitan Magistrate, 20 th Court, Calcutta
45.	Smt. Aliva Roy	Judicial Magistrate, 1 st Court, Suri, Birbhum
46.	Smt. Leena Sharma	Judicial Magistrate, 4 th Court, Krishnagar, Nadia
47.	Sri Sanjeet Ambastha	Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum
48.	Sri Sumitava Ghosh	Metropolitan Magistrate, 21 st Court, Calcutta

49.	Sri Protyai Chowdhury	Judicial Magistrate, 6 th Court, Sadar, Howrah
50.	Smt. Chanda Hasmat	Metropolitan Magistrate, 10 th Court, Calcutta
51.	Sri Rishi Kusahary	Metropolitan Magistrate, 16 th Court, Calcutta
52.	Sri Subhadeep Biswas	Civil Judge (Junior Division), Bongaon, North 24-Parganas
53.	Sri Sunil Kumar Sharma	Judicial Magistrate, 2 nd Court, Sadar, Howrah
54.	Smt. Sangita Chatterjee	Judicial Magistrate, 3 rd Court, Sadar, Bankura
55.	Smt. Parna Bhattacharya	Judicial Magistrate, 10 th Court, Alipore, South 24-Parganas U.O.T. as Judicial Magistrate, 2 nd Court, Jangipur, Murshidabad
56.	Sri Smarajit Roy	Judicial Magistrate, 2 nd Court, Sealdah, South 24-Parganas
57.	Sri Samaresh Bera	Civil Judge (Junior Division), Sadar, Jalpaiguri
58.	Smt. Juin Dutta	Principal Magistrate, JJB, Howrah
59.	Sri Pabitra Sen	Judicial Magistrate, 4 th Court, Alipore, South 24-Parganas
60.	Sri Argha Banerjee	Judicial Magistrate, 7 th Court, Howrah
61.	Sri Rupendra Nath Bose	Civil Judge (Junior Division), 1 st Court, Baruipur, South 24-Parganas
62.	Sri Gairik Roy (S.C.)	Judicial Magistrate, 5 th Court, Sadar, Howrah
63.	Sri Maniklal Jana	Judicial Magistrate, 6 th Court, Krishnagar, Nadia
64.	Sri Girijananda Jana	Law Officer, Public Vehicles Department, Calcutta
65.	Sri Sanjay Naskar (S.C.)	Judicial Magistrate, 2 nd Court, Barasat, North 24-Parganas
66.	Smt. Subhra Bhowmick	Judicial Magistrate, 2 nd Court, Siliguri, Darjeeling
67.	Sri Sukumar Mondal	Civil Judge (Junior Division)-cum-Judicial Magistrate, Port Blair, Andaman & Nicobar Islands
68.	Sri Subrata Ghosh	Judicial Magistrate, Bidhannagar, North 24-Parganas
69.	Smt. Leena Lama (S.T.)	Judicial Magistrate, 6 th Court, Sealdah, South 24-Parganas U.O.T. as Civil Judge (Junior Division), Alipurduar, Jalpaiguri
70.	Smt. Keya Mandal (Raha) (S.C.)	Civil Judge (Junior Division), 2 nd Court, Diamond Harbour, South 24-Parganas
71.	Sri Krishnendu Sarkar (S.C.)	Judicial Magistrate, 2 nd Court, Durgapur, Burdwan
72.	Sri Binay Kumar Nonia (S.C.)	Judicial Magistrate, 3 rd Court, Alipore, South 24-Parganas
73.	Sri Goutam Kumar Nag (S.C.)	Civil Judge (Junior Division)-cum-JM, Kurseong, Darjeeling U.O.T. as Judicial Magistrate, 3 rd Court, Tamruk, Purba Medinipur
74.	Smt. Neelam Sashi Kujur (S.T.)	Judicial Magistrate, Nabadwip, Nadia
75.	Smt. Arpita Hira (S.C.)	Civil Judge (Junior Division), 1 st Court, Kandi, Murshidabad
76.	Sri Sangram Saha@ Goutam Saha (S.C.)	Civil Judge (Junior Division), Additional Court-cum-Judicial Magistrate, Raiganj, Uttar Dinajpur
77.	Smt. Stotri Saha (S.C.)	Judicial Magistrate, Municipal Court, Howrah
78.	Smt. Glady Bomjan (S.T.)	Civil Judge (Junior Division), Islampur, Uttar Dinajpur
79.	Smt. Rinjee Doma Lama (S.T.)	Judicial Magistrate, 1 st Additional Court, Basirhat, North 24-Parganas U.O.T. as Judicial Magistrate, 2 nd Court, Sadar, Maldah
80.	Sri Sourav Subba (S.T.)	Civil Judge (Junior Division), Bishnupur, Bankura

81.	Smt. Sanghamitra Paul	Judicial Magistrate, 2 nd Court, Sadar, Purulia
82.	Sri Koustuv Mukhopadhyay	Judicial Magistrate, 4 th Court, Katwa, Burdwan
83.	Smt. Dyuti Roy	Leave Reserve Officer, Burdwan
84.	Smt. Sangita Dutta	Assistant Legal Advisor, re-designated as Sr. Law Officer Kolkata Port Trust U.O.T. as Judicial Magistrate, 2nd Court, Sadar, Burdwan

For further information, if any, the office of the Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-
Registrar General-cum-
Secretary, Selection Board

2017
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 2592-A

Dated, Calcutta, the 11th May, 2017

From : Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : (1) All the District Judges of West Bengal,
Including Andaman & Nicobar Islands.
(2) The Chief Judge, City Sessions Court, Calcutta
(3) The Chief Judge, Presidency Small Causes Court, Calcutta

Sub : *Direction for the eligible 84 (eighty-four) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/ Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2017.*

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 2012-RG dated 11.05.2017, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers of your Judgeship to submit the requisite **3 (three) sets of their contested Judgements, each set containing 10 copies (5 Civil & 5 Criminal)**, delivered during the relevant year i.e. 2016-2017 (if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose), so that the same having been forwarded by you, should reach the office of the undersigned **on or before 30.05.2017 positively.**

Yours faithfully,

Sd/-

Registrar (Judicial Service)

MEMO NO. 2593-A to 2594-A

Copy forwarded to (1) Sri Girijananda Jana and (2) Smt. Sangita Dutta, both placed on deputation as Law Officer, Public Vehicles Department, Kolkata at 38, Beltola Road, Kolkata- 700 020 and Senior Law Officer, Kolkata Port Trust, 15, Strand Road, Kolkata-700 001 respectively for information. They are requested to submit the Judgements in the mode and manner as stipulated above and ensure that the same should reach the office of the undersigned **on or before 30.05.2017 positively.**

High Court, Civil

Sd/-

Dated the 11th May, 2017

Registrar (Judicial Service)